

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 317 OF 2019 &
IA NOS. 1675, 1674 & 1677 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Talwandi Sabo Power Limited **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Akshat Jain
Mr. Pratyush Singh
Mr. Raghav Malhotra

Counsel for the Respondent (s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Mr. Amal Nair for R-2

ORDER

Appearance by Respondents, if any, shall be filed by next date of hearing.

List the matter on **15.10.2019**. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson